

**Total Import Bill**

3347. SHRI SATYASADHAN CHAKRABORTY: Will the Minister of FINANCE be pleased to state:

(a) what was the total import bill in the last fiscal year ending December, 1982 and the total of interest on foreign debt during the same period.

(b) the corresponding figures for the last fiscal year ending on December, 1981; and

(c) details of the reasons for the adverse difference, if any?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (c) According to available information, India's overall imports during the fiscal year 1981-82 and for the first nine months of 1982-83 i.e. April-December, 1982 are provisionally placed at Rs. 13,638 crores and Rs. 10,178 crores respectively. On the basis of provisional data, the imports during April-December, 1982 showed an increase of 8 per cent as compared to the corresponding period of the fiscal year 1981-82. The main items whose imports showed increase over this period in value terms are Crude and Petroleum products, Machinery and Transport equipment, Precious and semi-precious stones, Iron and Steel, Non-ferrous metals, chemicals, wheat etc.

The total of interest paid on foreign debts on Government Account in the calendar year ending December, 1981 and the year ending December, 1982 amounted to Rs. 271 crores and Rs. 286 crores respectively. The increase in interest liability over this period is due to fluctuation in the rate of exchange and net addition of debts.

रक्षा कर्मचारियों को "युद्ध जागीर" भत्ते का भुगतान

3348. श्रीमती किशोरी सिन्हा : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सभी राज्यों में रक्षा विभाग के कर्मचारियों

को "युद्ध जागीर" भत्ते का भुगतान किया जाता है ;

(ख) यदि हां, तो दिल्ली में कार्य कर रहे कर्मचारियों को इस भत्ते का भुगतान न करने के क्या कारण हैं ;

(ग) क्या सरकार दिल्ली में भी यह भत्ता देने पर विचार कर रही है ; और !

(घ) यदि हां, तो इसे कब तक दिए जाने की संभावना है ?

रक्षा मंत्रालय में राज्य मंत्री (श्री के. पी. सिंह देव) : (क) सेवारत कामियों के मां-बाप को "युद्ध जागीर" देना राज्य सरकार का काम है। केवल हरियाणा, हिमाचल प्रदेश, पंजाब, उत्तर प्रदेश, मध्य प्रदेश और कर्नाटक राज्य ही सशस्त्र सेनाओं के सेवारत कामियों के मां-बाप को "युद्ध जागीर" भत्ता दे रहे हैं।

(ख) से (घ) राज्य सैनिक बोर्ड, दिल्ली ने इस मामले को दिल्ली प्रशासन के साथ उठया है।

**Defaulting agents of A.I. at Bombay, Delhi, Madras, Calcutta**

3349. SHRI RAVINDRA VARMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the details of the agents in default in Air-India during the last three years giving break-up in metropolitan cities of Bombay, Delhi, Madras, Calcutta and agents in other cities?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): Details about the